

**Trains between Andhra Pradesh and
Bombay**

2871. SHRI R. SURENDER REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is proposed introduce some new trains and increase frequency of some of the existing trains between Andhra Pradesh and Bombay; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) and (b) The possibility of running Konark Express as a separate through train to Bombay with Minar Express as an independent train between Bombay and Secunderabad is under examination. Besides, introduction of a new train between Bombay and Trivandrum via Andhra Pradesh is agreed to in principle.

[Translation]

Restoration of train between Gorakhpur-Lucknow

2872. SHRI RAMPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether a train running between Gorakhpur-Lucknow in Uttar Pradesh has been withdrawn;

(b) whether representations have been received from various sections of the society and from Members of Parliament to restore the above train; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Yes, Sir.

(b) and (c) Representations received for restoration of the train are being examined and action as found feasible and justified will be taken.

[English]

Construction on Daman and Diu Coast

2873. SHRI D.J. TANDEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have taken a decision to allow construction of Hotels for promotion of tourism on the Coastal belt of Daman and Diu and if so, the details thereof;

(b) whether this decision is applicable to few Hoteliers only ignoring the general demand of public in the same area;

(c) if so, whether the concession is proposed to be extended to persons on coastal belt of Daman and Diu alone; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c) The Government has approved the Coastal Zone Management Plan for Daman. Certain pockets in the Plan have been identified for tourism development. The decision is applicable to all hotels coming in those pockets.

Concessions regarding relaxation in distance have been provided uniformly throughout the coastal belt in the Plan.

The Coastal Zone Management Plan for Diu has not been finalised.

(d) Does not arise.

Jobs on Compassionate Grounds

2874. SHRI AMAR ROYPRADHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of requests/appeals received by his Ministry from the wards of deceased employees of the Northern Railway for providing them jobs on compassionate grounds during 1993;

(b) the action taken thereon; and

(c) time by which the jobs are likely to be provided to such dependents of deceased railway employees?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) and (b) No requests as such from the wards of deceased employees are generally received in the Ministry of Railways as it is within the competence of the General Manager, Northern Railway to decide such cases as per the extant instructions. Only the cases requiring relaxation of the time limit/criteria, etc. are referred to the Ministry of Railways with the personal approval of General Manager. On receipt, the same are considered sympathetically keeping compassion in view.

(c) It is difficult to fix any time limit for the appointment on compassionate grounds as the same depends upon several factors like availability of suitable vacancy, wards becoming major etc.

Railway Travellers Service Agents

2875. DR. C. SILVERA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of Railway Travellers Service Agents in Railways, zone-wise;

(b) the details of reservation quota and commission fixed for them; and

(c) whether they are accorded priority in reservation quota over ordinary persons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a)

Railway	No. of RTSA
Central	38
Eastern	70
Northern	87
North-Eastern	3
Northeast Frontier	25
Southern	42
South-Central	14
South-Eastern	19
Western	41

(b) According to Authorisation of Rail Travellers' Service Agents Rules 1985 as amended from time to time, RT-SAs have been authorised to charge not more than Rs. 15 per passenger as service charges for securing reservation in classes other than sleeper class and Rs.